

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

(9)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/90/(IB)/2017
NAME OF THE PETITIONER(S) : BRIGHT ELECTRICALS
NAME OF THE RESPONDENT(S) : MOSMETRO (I) PVT LTD
UNDER SECTION : 433 (e)(f)**

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

ORDER

Counsel for petitioner was present only on 2.6.2017 and he was absent on 5.7.2017 and 18.7.2017. Today also he is absent. No representation. In the circumstances, the petition is dismissed in default.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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